

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil). No. 495 of 2021

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Ravi Kumar Petitioner

Versus

The State of Jharkhand & Ors. Opposite Parties

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CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Anupam Anand, Adv.
For the Opp. Parties : AC to SC-I

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

03/03.09.2021 It has been submitted that the matter cannot be settled in the Lok Adalat.
Accordingly, list this case in regular Bench.

(Rajesh Kumar, J.)

Shahid/